

F.No. 01(03)/Roster/CESTAT/2020  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.3.2020

**ORDER NO. 41 of 2020**

Hon'ble President is pleased to modify the roster order no. 81 of 2019 for CESTAT, Bangalore for the period from **30/3/2020 to 10/4/2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From <b>30/3/2020 to 10/4/2020</b>	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



**(Bineesh Kumar K.S.)**

**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



**Asst. Registrar**

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 12.3.2020

**ORDER NO. 42 of 2020**


Hon'ble President is pleased to modify the sitting notified vide roster order no. 78/2019 for **CESTAT, Kolkata** for the period from **13.4.2020 to 17.4.2020** as follows:

COURT	PERIOD	WORK ASSIGNED
Sh. Anil Choudhary, Hon'ble Member (J) and Sh. P. Anjani Kumar, Hon'ble Member (T)	From <b>13.4.2020</b> to <b>17.4.2020</b>	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever the Judicial Member of the Division Bench is un-available, Sh. P. K. Choudhary, Hon'ble Member (J) will sit in the Division Bench otherwise he will continue in the Single Member Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



**(Bineesh Kumar K.S.)**

**Registrar**

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**Asst. Registrar**

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 12.3.2020

**ORDER NO. 43 of 2020**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 59/2019 for CESTAT, Hyderabad for the period from **27.4.2020 to 1.5.2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From <b>27.4.2020</b> to <b>1.5.2020</b>	Customs, Excise and Service Tax Division Bench matters

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



**(Bineesh Kumar K.S.)**  
**Registrar**

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**Asst. Registrar**

F.No. 01(03)/Roster/CESTAT/2020  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.3.2020

**ORDER NO. 44 of 2020**

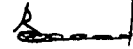
Hon'ble President is pleased to modify the roster order no. 79 of 2019 for CESTAT, Chennai for the period **20.4.2020 to 24.4.2020** as follows:-

COURT	PERIOD	WORK ASSIGNED
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From <b>20.4.2020</b> to <b>24.4.2020</b>	Customs, Excise and Service Tax Division Bench matters.
Sh. P. Dinesha, Hon'ble Member (Judicial)	From <b>20.4.2020</b> to <b>24.4.2020</b>	Single Member Matters.

Note:

1. In the absence of Ms. Sulekha Beevi, Hon'ble Member (J), Sh. P. Dinesha, Hon'ble Member (J) will be the part of the DB.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)  
Registrar

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